

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For hearing on IA 09/2020, IA 102/2020	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Rama- chandra D Chrudhaw IRP	Vikram Hospitals Pvt.Ltd	Madhusudha n T.

RAMCHANDRA D
CHOUDHARY RP

R-27

ADVOCATE FOR PETITIONER/s:


Anil Kumar. H
Advocate for RP
9886698898



ADVOCATE FOR RESPONDENT/s:

Abhishek Patil
9916417509
Adv for Respondent



Dr. Vikram
[Respondent]


ORDER

Heard Mr. Ramachandra D Choudhary, learned R.P along with Mr. Anil Kumar.H, learned Counsel for the R.P and Mr.Abhishek Patil along with Mr. Vikram, learned Counsel for the Respondent

Post the case on 25.02.2020



MEMBER (T)



MEMBER (J)

Brunda

Verified



Court Officer